

DIVISION BENCH

ITEM NO.101-115 & 161

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 23rd February, 2024

Attendance-Cum-Order Sheet of the Hearing.

**ITEM NO.101 - CA NO.120/2019 & IA NO.406/2023 IN CP (IB)
No.330/ALD/2018**

NAME OF THE COMPANY	ICICI BANK LTD V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	7 IBC

ITEM NO.102- CP (IB) No.371/ALD/2019

NAME OF THE COMPANY	RAJ KUMAR SHARMA V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	7 IBC

ITEM NO.103- CP (IB) No.372/ALD/2019

NAME OF THE COMPANY	ARUN SHARMA V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	7 IBC

ITEM NO.104- CP (IB) No.108/ALD/2022

NAME OF THE COMPANY	STATE BANK OF INDIA V/S JAIPRAKASH ASSOCIATES LTD.
UNDER SECTION	7 IBC

ITEM NO.105- CP (IB) No.23/ALD/2019

NAME OF THE COMPANY	JAYCON INFRASTRUCTURE LTD V/S M/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	9 IBC

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ITEM NO.106- CP (IB) No.216/ALD/2019

NAME OF THE COMPANY	PHOSPHATE INDIA PVT LTD V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	9 IBC

ITEM NO.107- CP (IB) No.48/ALD/2021

NAME OF THE COMPANY	KANODIA INFRATECH LTD V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	9 IBC

ITEM NO.108- CP (IB) No.62/ALD/2022

NAME OF THE COMPANY	VOLTAS LIMITED V/S JAIPRAKASH ASSOCIATES LIMITED
UNDER SECTION	9 IBC

ITEM NO.109- CP (IB) No.95/ALD/2022

NAME OF THE COMPANY	R.K. ROAD LINES V/S JAIPRAKASH ASSOCIATES LIMITED
UNDER SECTION	9 IBC

ITEM NO.110- CP (IB) No.96/ALD/2022

NAME OF THE COMPANY	DIAMOND ROAD LINES V/S JAIPRAKASH ASSOCIATES LIMITED
UNDER SECTION	9 IBC

ITEM NO.111- CP (IB) No.97/ALD/2022

NAME OF THE COMPANY	ANAND CARRYING CORPORATION V/S JAIPRAKASH ASSOCIATES LIMITED
UNDER SECTION	9 IBC

ITEM NO.112- CP (IB) No.98/ALD/2022

NAME OF THE COMPANY	MAHAVIR ROADLINES V/S JAIPRAKASH ASSOCIATES LIMITED
UNDER SECTION	9 IBC

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ITEM NO.113- CP (IB) No.99/ALD/2022

NAME OF THE COMPANY	LUCKY FREIGHT CARRIERS V/S JAIPRAKASH ASSOCIATES LIMITED
UNDER SECTION	9 IBC

ITEM NO.114- CP (IB) No.23/ALD/2023

NAME OF THE COMPANY	SHYAM COAL COMPOANY V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	9 IBC

ITEM NO.115- CP (IB) No.24/ALD/2023

NAME OF THE COMPANY	AWADH ENTERPRISES V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	9 IBC

**ITEM NO.161 - CA NO.213/2018 IN CP (CAA) No.19/ALD/2018, CA (CAA)
No.174/ALD/2017 (Second Motion)**

NAME OF THE COMPANY	JAIPRAKASH ASSOCIATES LTD WITH JAYPEE INFRASTRUCTURE DEVELOPMENT LTD
UNDER SECTION	230/232 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Amit Saxena, Sr. Adv. assisted by : *For the Financial Creditor*
Sh. Madhav Kanoria, Sh. Rahul Agarwal, & Res. in CA No.120/2019
Ms. Srideepa Bhattacharya, (in item no.101)
Ms. Aishwarya Gupta & and Applicant in CA No.213/2018
Ms. Dakshita Chopra, Adv. (in item no.161)

Sh. Sandeep Arora, Adv. : *For the Petitioner in Item No.104*

Sh. R.P. Agarwal, Sr. Adv. assisted by : *For the Corporate Debtor*
Sh. Abhishek Tripathi, Adv. & Applicant in CA No.120/2019 &
IA No.406/2023 (in item no.101)
and Petitioner in main CP in item
no.161 & Res. in CA No.213/2018

ORDER

Ld. Sr. Counsels with their assisting counsels are present for their respective parties.

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**ITEM NO.101 - CA NO.120/2019 & IA NO.406/2023 IN CP (IB)
No.330/ALD/2018**

1. It is stated by the Ld. Sr. Counsel representing the Financial Creditor that the settlement talks, which were going on *interse* between the parties for quite some time, however are not maturing, and in view of this Ld. Sr. Counsel representing the Financial Creditor seeks to pursue the present petition on merits.
2. Let the matter be adjourned for further hearing on 19th March, 2024 at 2.30 pm.
3. The other connected matters are also adjourned for the same date and the photocopy of this order be placed on record in the other connected matters.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

23rd February, 2024

Kavya Prakash Srivastava
(Stenographer)